

Sixteenth Loksabha

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Title: Secretary-General laid the bills passed by the Houses of Parliament during the 16th session of 16th Lok Sabha and assented to by the President.

SECRETARY GENERAL: Madam Speaker, I lay on the Table:-

- (i) The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018;
- (ii) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019;
- (iii) The National Council for Teacher Education (Amendment) Bill, 2019; and
- (iv) The Appropriation (No.6) Bill, 2018.

as passed by the Houses of Parliament during the Sixteenth Session of Sixteenth Lok Sabha and assented to by the President.

Madam Speaker, I also lay on the Table one copy, duly authenticated by the Secretary General, Rajya Sabha, of the Constitution (One Hundred and Third Amendment) Bill, 2019 passed by the Houses of Parliament and assented to by the President.

[Placed in Library, See No. LT 10781/16/19]